IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

IN THE MATTER OF:		C.P. No. 112(ND)/2012
Rupak Gupta & Anr.		Petitioners
v.		
M/s. Banaras House Pvt.	Ltd.	Respondent
SECTION: UNDER SEC	TION 3	397/398
		Order delivered on 05.09.2017
Coram: CHIEF JUSTICE M.M. KUM Hon'ble President	1AR	
Deepa Krishan		
Hon'ble Member (T)		
For the Petitioner(s)	:	Mr. Yajur Mittal & Ms. Sanjana Sharma, Advocates
For the Respondent(s)	¥ \$	Mr. L.K. Bhushan & Mr. Anirudh Arunkumar, Advocates for Respondent Nos. 4(a) to 4(f) Mr. Abhimanyu Bhandari, Advocate

ORDER

On account of paucity of time, matter is adjourned to 07.09.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

05.09.2017 Vineet